# GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

# LOK SABHA STARRED QUESTION NO.59 TO BE ANSWERED ON 19.07.2017

#### RAILWAY SAFETY AUTHORITY

# \*59. SHRI DUSHYANT CHAUTALA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether NITI Aayog, in its latest report, informed that accidents due to derailments and at level crossings accounted for 90% of total accidents, 85% casualties and 82% injuries on railway networks;
- (b) if so, the details thereof;
- (c) whether NITI Aayog has recommended setting up an independent Railway Safety Authority with statutory backing to improve overall safety situation; and
- (d) if so, the details thereof and the follow-up action taken by the Government in this regard?

## **ANSWER**

## **MINISTER OF RAILWAYS**

(SHRI SURESH PRABHAKAR PRABHU)

(a) to (d): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 59 BY SHRI DUSHYANT CHAUTALA TO BE ANSWERED IN LOK SABHA ON 19.07.2017 REGARDING RAILWAY SAFETY AUTHORITY

- (a): Yes, Madam. These figures have been reported in a note submitted by Shri Bibek Debroy, Member NITI Aayog on Fund Deployment Framework for Rashtriya Rail Sanraksha Kosh (RRSK) dated 25.04.2017.

  (b): In the said report it has been mentioned that in the last five years (2012-13 to 2016-17) out of total 586 number of accidents, 308 occurred due to derailments, 21 occurred on Manned Level Crossings (MLCs) and 199 occurred on Unmanned Level Crossings (UMLCs), which together account for 90% of total accidents. In the same period out of total 1011 number of casualties, 347 occurred due to derailments, 67 on MLC accidents and 449 on UMLC accidents which amount to 85% of total casualties. The total number of injuries in the said period was 1634 out of which 944 occurred due to derailments, 58 due to MLC accidents and 342 due to UMLC accidents which amount to 82% of total injuries.
- (c) & (d): Yes, Madam. In the said report a reference was made to High Level Safety Review Committee (HLSRC) headed by Dr. Anil Kakodkar that had also suggested various measures for improving railway safety including setting up of a Railway Safety Authority (RSA). Majority of the practical measures suggested by Kakodkar Committee have been

implemented. However, there is no decision to create a Railway Safety Authority. An independent institution namely Commission of Railway Safety already functions under the Ministry of Civil Aviation. It discharges the functions of review/approval of safety aspects in Railways independently.

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